

Name of the corporate debtor: Peejay Agro Foods Private Limited IA(IBC)(Liq)/1/KOB/2026 In CP/IBC/8/KOB/2025; Date of commencement of Liquidation 25.02.2026; List of creditors as on: 20.04.2026

List of Operational creditors (other than Workmen and Employees and Government Dues)

| Sl. No.      | Name of Creditor             | Identification No | Details Of Claims Received |                | Details of Claim Admitted |                     |                                     |                             |                       |                          |                           | Amount of Claim not Admitted | Amount of Claim under Verification | Remarks if Any |   |
|--------------|------------------------------|-------------------|----------------------------|----------------|---------------------------|---------------------|-------------------------------------|-----------------------------|-----------------------|--------------------------|---------------------------|------------------------------|------------------------------------|----------------|---|
|              |                              |                   | Date of Receipt            | Amount Claimed | Amount of Claim Admitted  | Nature of Claim     | Amount Covered by Security interest | Amount Covered by Guarantee | Whether Related Party | % of Voting Share in CoC | Amount of Contigent Claim |                              |                                    |                | Amount of any Mutual Dues that may be set off   |
| 1            | Sree Ramakrishnan Industries | AALFS1106J        | 20-03-2026                 | 2,49,445.00    | 2,49,445.00               | SUPPLIER            | 0.00                                | 0.00                        | NO                    | 0.08%                    | 0.00                      | 0.00                         | 0.00                               | 0.00           |   |
| 2            | Guruvayur Municipality       |                   |                            | 3,76,394.00    | 3,76,394.00               | Rental dues         | 0.00                                | 0.00                        | NO                    | 0.12%                    | 0.00                      | 0.00                         | 0.00                               | 0.00           | Claim submitted during CIRP, the same is considered as per Reg 12(2)(c) of IBBI (Liquidation Process) Regulation 2016 |
| 3            | Avittam Appalam              | BNNPM5989F        | 25-03-2026                 | 32,21,519.70   | 32,21,519.70              | SUPPLIER            | 0.00                                | 0.00                        | NO                    | 1.03%                    | 0.00                      | 0.00                         | 0.00                               | 0.00           |   |
| <b>TOTAL</b> |                              |                   |                            |                | <b>38,47,358.70</b>       | <b>38,47,358.70</b> | -                                   | <b>0.00</b>                 | <b>0.00</b>           |                          | <b>1.23%</b>              | <b>0.00</b>                  | <b>0.00</b>                        | <b>0.00</b>    | <b>0.00</b>   |